

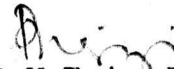
O.A./88/86

(26)

CORAM : Hon'ble Mr. P.H. Trivedi .. Vice Chairman
Hon'ble Mr. P.M. Joshi .. Judicial Member

22/11/1988

Learned advocates Mr. M.K. Paul and Mr. B.R. Kyada for the petitioner and respondents respectively present. Mr. Paul requests permission to withdraw the petition with liberty to file fresh petition regarding seniority as the petitioner has been given promotion during the pendency of the case. Allowed. The case is disposed of as withdrawn.


(P H Trivedi)
Vice Chairman


(P M Joshi)
Judicial Member

*Mogera